Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016

	9	∞	7	6	5	4	ω	2	_		Si.
Total	Other creditors, if any, (other than financial creditors and operational creditors)	Operational creditors (other than Workmenand Employees and Government Dues)	Operational creditors (Government Dues)	Operational creditors (Employees)	Operational creditors (Workmen)	Unsecured financial creditors (other than financial creditors belonging to any class ofcreditors)	Secured financial creditors (other than financial creditors belonging to any classof creditors)	Unsecured financial creditors belongingto any class of creditors	Secured financial creditors belonging to anyclass of creditors		Category of creditor
3	0	_	0	0	0	0	0	1	1	No. of clai ms	Sun claims
34,63,44,912	0	3,02,358	0	0	0	0	0	12,05,91,122	22,54,51,432	Amount	Summary of claims received
3	0	_	0	0	0	0	0	1	1	No. of claims	Summar
34,63,44,912	0	3,02,358	0	0	0	0	0	12,05,91,122	22,54,51,432	Amount of claims admitted	Summary of claims admitted
•	0	0	0	0	0	0	0	0	0	claims	Amount of contingent
	0	0	0	0	0	0	0	0	0	admitted	Amount of Amount claims not of claims
+	0	0	0	0	0	0	0	0	0	under verificati on	
	9	∞	7	6	S	4	3	2	-	Annexure	Details in
10.7.01	L IBBI I	NII NIII NIII		V.				NI NI	Nil		Remarks, if any
731 /05	IBBI / IPA - 001 / H	AN NAVIN		2			3		1		

INSOLVENCY PROPERTY 1810" P-P01048/ 2017-2018/

Annexure-1
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

## List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

1-3		<b>—</b>
% SI.		O E E E O
Name of	Credi t-or	State Bank of India SAMB, Egmore Chennai
Details of	Date of receipt	20/06/2022
Name Details of claimreceived of	Date of Amount receipt claimed	22,54,51,43
<u>a</u>	Amount of claim admitted	20/06/2022 22,54,51,432 22,54,51,432
	of Na tur eof clai	
Detai ad	Amount covered by security interest	6.05 Cr
Details of claim admitted	Amou nt covere dby guaran tee	15,00 Cr No
	Whether related party?	Z <sub>o</sub>
1	% of voting share in CoC	65.15%
Amount of continge-nt	claim	Z
Amount of any	Mutual dues; that may be set-off	Z
Amount Amount of any of claim	im Mutual not dues, admitted that may be set off	2
	under verifica- tion	Z
Remarks, if any		Z



Annexure-2
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

# List of unsecured financial creditors belonging to any class of creditors

	T
0100===	.s. 5.
Punjab National Bank, Circle SASTRA Centre	Sl. Name No. of cre- ditor
20/06/2022	Details received Date of receipt
20/06/2022  12,05,91,122  12,05,91,122	Details of claim received  Date of Amount receipt claimed
12,05,91,122	
Nii	ls of clain Amount covered by uarantee
Z	
34.85%	% of voting share in CoC
N.	Amount of contingent claim
Ni.	Amount of any mutual dues, that may be set-off
Z ii	mount of aim not a dmitted
Z:	Amount of claim und er verifica tion
Zii	Remarks if any

(SBI / IPA - 001 / IP - P01043 / 2017-2018 / 0 11731

Annexure - 3 Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹) Amount Remarks Amount of claim , if any under verifica-

SI. Name Details of Details of claim admitted Amount Amount No. claim receive of creof contiof any of claim d ditor ngent mutual not dues, admitted Nature Whether % claim Date Amount Amou Amount Amount that of claim tion nt clai of rec of covered covered related voting may be admitte claim eipt med by secur by guar party? share in set-off d antee CoC -ity interest NIL



Annexure - 4
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as Creditors as on: 16/08/2022

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

SI. No.	Name of cre-	Deta claim r	ils of eceived		Detail	s of claim	admitted		Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	of claim	No grante man and debated in	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	

V. Nant

1881/1PA-001/ 1P-P01043/ 2017-2018/ 0003/094 k0k3/

Annexure – 5

Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

List of operational creditors (Workmen)

					NIL	IN							
	amittea	vernication	dues, that may be set-off	ngent claim	% voting share in CoC, if applicable	4	Nature of claim	Amount Amount Nature Whether claimed of claim of related admitted claim party?	Amount claimed	Date of receipt	man	representa- tive, if any	
if any	claim not a	claim under claim not a if any		of conti-					ived	rece	, ef	No. authorised	No.
Remarks,	Amount of	Amount of Amount of Remarks,	Amount Amount	Amount	Details of claim admitted	tails of clai	De		of claim	Details of	Name	SI. Name of Name Details of claim	SI.
(Amount in₹)			3										

SSUDEVAN NAWN

INSOLUTION 18107

(IBBI / IPA - 001 / IP - P01048 / 2017-2018 /

Annexure – 6
Name of the corporate debtor; M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as On: 16/08/2022

## List of operational creditors (Employees)

				tive,	repr	No. auth	SI. Na	
				tive, if any	representaoyee	No. authorised d empl claim received	Sl. Name of Name	
					oyee	cmpl	ame	
			receipt	of	Date	claim re	Details of	
				claimed	Amount	ceived	ls of	
			admitted	claim	Amount   Amount of   Nature   Whether		De	
			claim	o,	Nature		tails of cla	
NIL			party?	related	Whether		Details of claim admitted	
	applicable	=	e in CoC,	voting shar	% of		ed	
					gent claim	of contin-	Amount	
	off	be set-	at may	_		of any	Amount	
			tion	verifica -	under	of claim		
					admitted	claim not if any	Amount of Remarks,	(Amount
						if any	Remarks,	III()

2000

Annexure - 7
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

## List of operational creditors (Government dues)

(Amount in₹) SL Details of claimant Details of Details of claim admitted Amount of Remarks, Amount Amount Amount claim received of continof any of claim claim not if any No. gent claim Amount Amount of Nature Whether % of mutual under admitted Date dues, th verifica related voting shar of claimed claim of Departme Govern at may tion admitted party? e in CoC, receipt claim nt ment be setif No applicable

NIL

V.Nant



Annexure – 8
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on 16/08/2022

## List of operational creditors (Other than Workmen and Employees and Government Dues)

SI. No.	Name of cre	Details of claim received			Details o	of claim adm	itted			Amount of contin-	Amount of any	of	of claim	Remarks, if any
	ditor	Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interest	Amount covered by guara -ntce	Whether related party?	% of voting share in CoC		mutual dues, that may be set-off	claim not ad- mitted	under verifica- tion	
	CA K Parames waran Nair, The Liquidat or of Sree Bhadra Parks and Resorts Ltd	22	3,02,358	3,02,358		NIL	NIL	No	Nil	Nil	Nil	Nil	Nil	Nil

V. of and

IBBI / IPA - 001 / IP - P01048 / 2017-2018 / 11731

Annexure - 9
Name of the corporate debtor: M/s. Sri Ramani Resorts & Hotels Private Limited; Date of commencement of CIRP: 06/06/2022; List of creditors as on: 16/08/2022

## List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

SI. No	Name of cre		ils of received			Details of o			Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be set-off	not admitted	under verifica- tion	
					•		NIL						

Volant

